

(c) Government grants cycle allowance to postmen whenever use of cycle is advantageous, and justified by standards.

Long Term Plan to Develop Tourism

6260. SHRI CHANDRA JEET YADAV.
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are considering any long term plan to develop tourism in the country,

(b) whether any specific development plan has been presented to the Planning Commission for inclusion in the Eighth Five Year Plan and also a perspective plan for the subsequent two/three plans and

(c) if so, the main features thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c) The Central Department of Tourism have presented to the Planning Commission a draft Eight Five Year Plan which inter alia includes schemes for development of tourism infrastructure, marketing & man power and institutional development, etc. However, no perspective plan for the subsequent two/three plans has been presented.

Extension of Air Service in Madhya Pradesh

6261 SHRI YOGANAND
SARASWATI
SHRI ARVIND NETAM

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state

(a) the name of the cities in Madhya Pradesh linked with regular air-service at present;

(b) whether a proposal to link some more cities with regular air service has been sent by the Government of Madhya Pradesh to the Union Government;

(c) if so, the names of the cities recommended for air link; and

(d) the time by which the proposal is likely to be approved?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Indian Airlines operates its services to Gwalior, Bhopal, Indore, Raipur and Khajuraho in Madhya Pradesh.

(b) to (d) Yes, S.r Government of Madhya Pradesh requested restoration of Vayudoot flights to Indore, Khajuraho, Bilaspur, Rewa, Jabalpure, Raipur, Jagalpur, Guna, Satna, Gwalior and Bhopal. Due to commercial and operational reasons Vayudoot is unable to restore its services in Madhya Pradesh. Air taxi operators are free to operate to all airports in the country open to scheduled operations.

Inclusion of Inter-State Rivers in the Concurrent List

6262 SHRI PAWAN KUMAR BANSAL
Will the Minister of WATER RESOURCES be pleased to state

(a) whether the Union Government have considered the desirability of bringing the inter-state rivers on the concurrent list,

(b) if so, whether any discussion on this issue has been held with any State Government, and

(c) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c) There is no proposal for